

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NOS.3-4 IN CIVIL APPEAL NO(s). 7920-7921 OF 2002

MOTI RAM

Appellant (s)

VERSUS

SANTOSH KUMARI KAMBOJ

Respondent(s)

(Appln(s) for extension of time and office report)

Date: 24/03/2006 These Appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. Bhaskar Y. Kulkarni,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following

O R D E R

inion As judgment has been delivered by three-Judge Bench, we are of the op

that this application also be placed before a Bench of three-Judges.

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(RAVI P. VERMA)

(PUSHAP LATA BH

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Court Master

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